

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

T.A No. 322/KB/2017 (C.P NO. 983/2014)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name of the Company Under Section		Kutir Udyog Kendra India Ltd 391(2),394		

Mens. Maryi Shuterie, Non' An-

2.N. GURUMURTHY. FEA Petitioner

TIDINLA DY, DIRECTOR RO(GR).

s/11/2017

06/4/17 G. 11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

Dy. Director representing the Central Government made a request that two weeks' time may be granted for filing rejoinder in compliance of the order dated 16/08/2017. Prayer is allowed. Rejoinder may be filed within 2 weeks.

Ld. Counsel for the petitioner made a request that time for filing consent affidavit regarding consent of creditors may be given. Prayer is allowed. Consent affidavit regarding the consent of creditors may be filed within 2 weeks.

List on 01/12/2017.



(Vijai Pratap Singh) Member (J)

Sd

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